PENDENCY REPORT AS ON 09-06-2021			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	11272	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	47	
4	Application Us 34 of the Act involving International	1	
	Commercial Arbitration		
5	ARBA-Appeals under Indian Arbitration Act.	275	
6	ARBP-Petitions under Indian Arbitration Act.	128	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	5204	
9	CEREF-Reference under Central Excise Act.	20	
10	CMAPL-Miscellaneous Applications.	2586	
11	CMPAT-Company Act.	84	
12	CMP-Civil Miscellaneous Petition	2508	
13	COA-Appeals against judgement in Comp.Pet.	17	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	7	
16	CONTAC Appeals against orders in Crit Contempt  CONTAR-Appeals against orders in Cri.Cont.mater	1	
17	CONTAC-Appeals against orders in Chicontamater  CONTC-Cotempt of Court Cases (Civil contempt)	5915	
18	Contempt Petition in Bhubaneswar Bench	36	
19	Contempt Petition in Cuttack Bench	165	
20	Contempt Petition in Sambalpur Bench	3	
	CONTR-Proceeding relating to Criminal Contempt	80	
21 22		130	
23	COPET-Orginal Petition (Companies Act.)		
	CRA-Criminal Appeals	1020	
24	CRLA-Appeal against Judgement/Sentence.	10019	
25	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1419	
26	CRLMA-Other Miscellaneous Application.	677	
27	CRLMC-Appl.under Sec.482 Cr.P.C.	11258	
28	CRLMP-Criminal Miscellaneous Petition	595	
29	CRLREV-Criminal Revision.	9106	
30	CRLTR-Original Trial.	1	
31	CRMC-Criminal Miscellaneous Case	22	
32	CRP-Revision Petition.	158	
33	CRREV-Criminal Revision	261	
34	CS(OS)-Civil suits.	1	
35	CUSREF-Reference under Customs Act.	3	
36	CVA-Civil Appeals	3	
37	CVREV-Civil Revision.	38	
38	CVRVW-Civil Review.	19	
39	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
40	EC-Execution Case.	3	
41	ELA-Appeals from Judgement in Election Pet.	14	
42	ELPET-Election Petitions.	28	
43	EXFA-Execution First Appeal.	3	
44	EXOS-Execution Application.	4	
45	EXP-Execution Petition.	21	
46	FA-First Appeal	1091	
47	FAO-First Appeal from Orders.	3250	
48	FA(OS)-FA from Judgement in original suits.	1	
49	GA-Government Appeals	112	
50	GCRLA-Government Appeals	415	
51	GUAP-Pet. under Guardianship and Wards Act.	12	
52	IP(M)-Main Petition (Insolvency ACt.)	1	
53	ITA-Appeals Income-tax	409	
54	JCRA-Jail Criminal Appeals	15	
55	JCRLA-Jail Criminal Appeals	1211	
56	JCRLRV-Jail Criminal Revision.	12	
57	JCRMC-Jail Criminal Misc.Case.	1	
58	LAA-Appeals (Land Acquisition Act)	995	
59	LPA-Letters Patent Appeals.	36	

61         MAC-Motor Accident Claims.         1           62         MA-Miscellaneous Appeals         102           63         MATA-Matrimonial Cases (Appeals)         932           64         MFA-FA against Spl. Jurisdiction Cases.         12           65         MJC-Misc. Judicial Case.         59           66         MSA-SA from judgements in Misc. Cases.         85           67         OCRMC-Original Jurisdiction case (Writ)         1533           68         OJC-Original Jurisdiction case (Writ)         1533           69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         120           72         OTC-Other Tax Case.         5           73         OYTA-Tax Appeal Under OVAT ACt.         1           74         RAFA-Fax form Judgement and Meters)         1           75         Review Petition in Cuttack Bench         42           77         RFA-FA form Judgement and Decree in Suit         2154           78         RAFA-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition in Grow Judgement and Dec	60	MACA-Motor Accident Appeals.	6528
62         MA-Miscellaneous Appeals         102           63         MATA-Matrimonial Cases (Appeals)         932           64         MFA-FA against Spl. Jurisdiction Cases.         12           65         MIC-Misc. Judicial Case.         59           66         MSA-SA from Judgements in Misc. Cases.         85           67         OCRMC-Original Crl. Miscellaneous Case         100           68         OJC-Original Jurisdiction case (Writ)         1533           69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         120           72         OTC-Other Tax Case.         5           73         OYTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeal Under OVAT ACt.         1           74         RCFA-First Appeals (Rent Control Matters)         1           75         Review Petition in Bubaneswar Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RFA-FA from Judgement and Decree in Suit         2154           79         RSA-Second Appeal         20 </td <td></td> <td></td> <td></td>			
63         MATA-Matrimonial Cases (Appeals)         932           64         MFA-FA against Spl. Jurisdiction Cases.         12           65         MJC-Misc.Judicial Case.         59           66         MSA-SA from judgements in Misc. Cases.         85           67         OCRMC-Original Jurisdiction case (Writ)         1533           68         OJC-Original Jurisdiction case (Writ)         1533           70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         120           72         OT-Other Tax Applications.         120           73         OYTA-Tax Appeal Under OVAT ACt.         1           74         R CFA-First Appeals (Rent Control Matters)         1           75         Review Petition in Cuttack Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         203           81         SAO-Second Appeal Prom Judgement and Decree.         6799           80	62		102
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67         OCRMC-Original Crl. Miscellaneous Case         100           68         OJC-Original Jurisdiction case (Writ)         1533           69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAP-Tother Tax Applications.         120           72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals (Rent Control Matters)         1           75         Review Petition in Bhubaneswar Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal from Appellate Order.         226           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SJC-Special Jurisdiction Case (Tax Matters)         179           85         S	65		59
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69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAPL-Other Tax Appleitations.         120           72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OWAT ACt.         1           74         RCFA-First Appeals(Rent Control Matters)         1           75         Review Petition in Bhubaneswar Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RWPET-Review Petition.         2033           81         SAO-Second Appeal from Judgement and Decree.         6799           80         RWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal from Appellate Order.         226           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SDC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suppea	67	OCRMC-Original Crl. Miscellaneous Case	100
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71         OTAPL-Other Tax Asplications.         120           72         OTC-Other Tax Case.         5           73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals(Rent Control Matters)         1           75         Review Petition in Bhubaneswar Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal         2300           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SIC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Sun Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for directi	69	OREF-References.	
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73         OVTA-Tax Appeal Under OVAT ACt.         1           74         RCFA-First Appeals(Rent Control Matters)         1           75         Review Petition in Bhubaneswar Bench         3           76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal petor Decree in Suit         1           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SIC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl. For direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREVCI-Trax Fer	71		
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76         Review Petition in Cuttack Bench         42           77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal         2300           83         SCLP-Pet-for leave to appeal to Supreme Court         1           84         SIC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         WA-Appeals before DB against SB		RCFA-First Appeals(Rent Control Matters)	
77         RFA-FA from Judgement and Decree in Suit         2154           78         RPFAM-Revision US 19 of Family Court Act.         1654           79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal from Appellate Order.         226           82         SA-Second Appeal Prom Appellate Order.         2300           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SJC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         W		Review Petition in Bhubaneswar Bench	
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79         RSA-Second Appeal from Judgement and Decree.         6799           80         RVWPET-Review Petition.         2033           81         SAO-Second Appeal from Appellate Order.         226           82         SA-Second Appeal         2300           83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SJC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suppeal Medical Decretors         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         WA-Appeals before DB against SB Judgement         3925           95         WPC(OAB)-Original Application in Berhampur Bench         2           96         WPC(OAC)-Original Application in Cuttack Bench         1078           98			
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82         SA-Second Appeal         2300           83         SCLP-Pet, for leave to appeal to Supreme Court         1           84         SIC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl. for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet. for transfer a Crl. Proc.         288           93         TRP(C)-Transfer Petition under Sec. 14 Cr. P. C.         917           94         WA-Appeals before DB against SB Judgement         3925           95         WPC(OAB)-Original Application in Berhampur Bench         2           96         WPC(OAC)-Original Application in Cuttack Bench         1078           97         WPC(OA)-Original Application (Provisional) in Cuttack Bench         27           98         WPC(OAS)-Original Application in Sambalpur Bench         14           100         WPCRL-Pet.UA.226 for Writ of Habeas Corpus.         480		RVWPET-Review Petition.	
83         SCLP-Pet.for leave to appeal to Supreme Court         1           84         SJC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         WA-Appeals before DB against SB Judgement         3925           95         WPC(OAB)-Original Application in Berhampur Bench         2           96         WPC(OAC)-Original Application in Cuttack Bench         1078           97         WPC(OAPC)-Original Application (Provisional) in Cuttack Bench         27           98         WPC(OAS)-Original Application in Sambalpur Bench         14           100         WPCRL-Pet.UA.226 for Writ of Habeas Corpus.         480           101         WPC(TAC)-Transfer Application in Cuttack Bench		SAO-Second Appeal from Appellate Order.	
84         SJC-Special Jurisdiction Case (Tax Matters)         179           85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         WA-Appeals before DB against SB Judgement         3925           95         WPC(OAB)-Original Application in Berhampur Bench         2           96         WPC(OAC)-Original Application in Cuttack Bench         1078           97         WPC(OA)-Original Application (Provisional) in Cuttack Bench         27           98         WPC(OAPC)-Original Application in Sambalpur Bench         14           100         WPCRL-Pet.UA.226 for Writ of Habeas Corpus.         480           101         WPC(TAC)-Transfer Application in Cuttack Bench         5           102         WP(C)-Writ Petition under Art.226 and 227. <td< td=""><td></td><td></td><td></td></td<>			
85         SM-Suo Motu.         46           86         SPA-Sp.Appeal before DB         5           87         STAPL-Appl.for direction to make a reference.         1           88         STREV-Sales Tax Revision.         1556           89         TA-Tax Appeal         12           90         TEST-Testamentary Cases.         1           91         TREV-Tax Revesion         95           92         TRPCRL-Transfer Pet.for transfer a Crl.Proc.         288           93         TRP(C)-Transfer Petition under Sec.14 Cr.P.C.         917           94         WA-Appeals before DB against SB Judgement         3925           95         WPC(OAB)-Original Application in Berhampur Bench         2           96         WPC(OAC)-Original Application in Cuttack Bench         1078           97         WPC(OA)-Original Application (Provisional) in Cuttack Bench         27           98         WPC(OAPC)-Original Application in Sambalpur Bench         14           100         WPCRL-Pet.UA.226 for Writ of Habeas Corpus.         480           101         WPC(TAC)-Transfer Application in Cuttack Bench         5           102         WP(C)-Writ Petition under Art.226 and 227.         71141			
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	101	WPC(TAC)-Transfer Application in Cuttack Bench	5
Grand Total 175569	102	WP(C)-Writ Petition under Art.226 and 227.	71141
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